NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/115/2016

NAME OF THE PETITIONER(S)

: L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S)

: Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

OFNOUR wearing mills S. P. Balanweyhora (P) Lta 2. R. VIDHAASHANKAR) Counsel For Petitionn R. ASHOKIKOMAR)

ORDER

Mr. R.Ashokkumar, Counsel for the Petitioner present. As per the direction of this Bench, the paper publication by way of substituted service has been effected in respect of R1, R4, R5, R10, R11, R12, R13, R14, R15, R16 and R17 and filed proof along with affidavit on 27.07.2017 itself in the Registry. Mr.S.P.Balamurugan, Director of the First respondent company, representing on behalf of the First Respondent Company and also on behalf of R1, R4, R5, R10, R11, R12, R13, R14, R15, R16 and R17 is present. The counsel for the petitioner is directed to take steps to bring the legal heirs of the deceased R7, R19 and R22 on record. Further the representative of the first respondent company submitted that the settlement talks are going on between the parties and there is a chance to settle the matter by way of compromise. In the event the settlement fails, the respondent is directed to file counter by providing a copy to the other side before the next date of hearing. Put up on 5.9.2017 at 10.30 A.M.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) -SD-

(K.ANANTHA PADMANABHA SWAMY) **MEMBER (JUDICIAL)**

hv